

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-07-2024 AT 10:30 AM**

CP No. 65/241/HDB/2023
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Shiva Prasad Rao Muvva & Others

...Petitioner

AND

M/s. Matrudharani Projects Private Limited & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders deferred till 25.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)